

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2380
TO BE ANSWERED ON- 01/08/2022

PROGRAMS FOR DISPLACED TRIBALS

2380. SHRI RAVIKUMAR D:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the development programs (schools, hospitals, etc) and livelihood programs that have been initiated by the Government for displaced tribals;
- (b) the number of tribal population who are beneficiaries of these development schemes; and
- (c) the number of displaced tribals that have been offered job opportunities under centrally – sponsored schemes during the last Ten years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Government of India has enacted the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, (RFTCLARR) 2013. The purpose of the said Act is to ensure a humane, participative, informed and transparent process for land acquisition with the least disturbance to the owners of the land and the other affected families and provide just and fair compensation to the affected families whose land has been acquired or proposed to be acquired.

The second Schedule to the RFTCLARR Act, 2013 provides for element of rehabilitation and resettlement for all the affected families in addition to the compensation for land owners that is provided in the first schedule to the Act. The Third Schedule provides for infrastructural amenities for a reasonably habitable and planned settlement in the resettlement area.

Since the land acquisition, rehabilitation and resettlement are undertaken by the State Governments, the needs of the displaced persons are to be addressed during these processes by the provision of infrastructural facilities and livelihood opportunities to these persons after due assessment. Hence, the provisions of various schemes of the Central and State Governments are utilized for this purpose. The information with regard to the beneficiaries of these schemes is not centrally maintained by the Ministry.
